

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-128/2007/8189/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Paban Chandra Kalita,
District & Sessions Judge,
Dhubri.

Dated Guwahati the th 11 September, 2023.

Sub: **Casual leave alongwith station leave permission.**

Ref:- Your letter No. DJ.XII-2/2023/5050/E, dtd. 30.08.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **two days casual leave on 05.09.2023 and 07.09.2023, along with station leave permission, from the evening of 03.09.2023, till the morning of 08.09.2023.** The next senior most Judicial Officer available at the station would remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-128/2007/8190/A, dated , 11-09-23

Copy to:

- ✓1. The Project Manager, Gauhati High Court, Guwahati.

Sd/-
JT. REGISTRAR (VIGILANCE)